NATIONAL COMPANY LAW TRIBUNAL CHANDIGARH BENCH, CHANDIGARH

CP NO.77/2016 RT NO.46/2017

PPG Asian Paints Pvt. Ltd.

... Petitioner

Versus.

Sewakunj Motors Pvt. Ltd.

...Respondent

Present: Mr. Sanjay Kumar, Advocate for petitioner.

None for respondent.

Mr. Sanjay Kumar, Advocate filed Memo of Appearance for the petitioner and seeks time to file Power of Attorney on its behalf. List on 01.03.2017 for hearing as to whether the petition would abate in view of Rule 5 of the Companies (Transfer of Pending Proceedings) Rules, 2016 and for filing Power of Attorney.

(Justice R.P. Nagrath) Member(Judicial)

(Deepa Krishan) Member (Technical)

February 23, 2017